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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5.4.2018**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : CP/115/IB/2018
NAME OF THE PETITIONER(S) : Goutham Chand Bafna & G Shobhs Bafna
NAME OF THE RESPONDENT(S) : Hi-Style India Pvt Ltd
UNDER SECTION : 10 Rule 7**

SI.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

1.	H. Anandhan G. Anandhan Goutham Bafna	H. Anandhan G. Anandhan Representing counsel for Respondent	
2.	M. Jayaraman		M. Jayaraman

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to make submissions stating that the senior counsel could not attend the Tribunal today due to personal inconvenience. Time is enlarged at request for hearing submissions of both the sides. Put up on 10.04.2018.

^{sd -}
(S VIJAYARAGHAVAN)
Member (Technical)

^{sd -}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)